

**Statement—II****State Outlays in the Special Component Plan 1981-82**

S.No.	States/UT's	(Rs. in crores)
1.	Andhra Pradesh . . . . .	44.29
2.	Assam . . . . .	3.06
3.	Bihar . . . . .	44.51
4.	Gujarat . . . . .	25.06
5.	Haryana . . . . .	32.66
6.	Himachal Pradesh . . . . .	10.98
7.	Karnataka . . . . .	52.23
8.	Kerala . . . . .	20.16
9.	Madhya Pradesh . . . . .	41.18
10.	Maharashtra . . . . .	42.01
11.	Manipur . . . . .	0.82
12.	Orissa . . . . .	28.11
13.	Punjab . . . . .	19.25
14.	Rajasthan . . . . .	30.68
15.	Tamil Nadu . . . . .	78.89
16.	Tripura . . . . .	2.91
17.	Uttar Pradesh . . . . .	95.85
18.	West Bengal . . . . .	42.44
19.	Sikkim . . . . .	0.27

**De-reservation of 13 Items of Small Scale Industries**

505. SHRIMATI SUSEELA GOPALAN:

SHRI AJIT BAG:

SHRI TRILOK CHAND:

SHRI B. D. SINGH:

SHRI AJOY BISWAS:

SHRI E. K. IMBICHIBAVA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any representation from the

Small Scale Industrial sector against Government's move to de-reserve as many as 13 Items from the list of items reserved for exclusive production in the small scale sector;

(b) if so, the details of the said representation; and

(c) Government's policy in the matter?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) Representations have been received against de-reservation of Fumaric Acid and Tartaric Acid and Tyre Retreading.

(c) The Policy of reserving industries for exclusive development in the small scale sector is aimed at giving protection against competition from large scale units in those lines of manufacture which are economically viable and technically suitable for development in the small scale sector keeping in view the overall priorities in the industrial sector.

**Activities of Underground extremists in North-Eastern region**

506. PROF. AJIT KUMAR MEHTA:

SHRI B. D. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there have been fresh initiatives by the underground extremists active in the North-Eastern region creating serious law and order problems and that certain elements have links with CIA;

(b) if so, details thereof; and

(c) the steps taken by Government in the matter?